

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	COMPANY APPEAL(C/ACT)/02/KOB/2024
SECTION	252 C/ACT
NAME OF PARTIES	BIJU B V/S REGISTRAR OF COMPANIES
PETITIONERS ADVOCATE/ PROFESSIONAL	HARIKUMAR G NAIR, AKHIL SURESH
RESPONDENTS ADVOCATE/ PROFESSIONAL	ROC.

22 March 2024

ORDER

COMPANY APPEAL(C/ACT)/02/KOB/2024

Learned representing Counsel appears on behalf of the Counsel on record for the Appellant. None appears on behalf of the respondent.

Reserved for orders.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**